

**File No. 10/03/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL**

**6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003**

Dated: 30th August, 2016

ORDER

There shall be a Special Bench on 13th to 16th September, 2016 to attend the matters listed before Shri K. Anantha Padmanabha Swamy, Member (Judicial) and Shri Ch. Mohd. Sharief Tariq, Member (Judicial). The Special Bench shall comprise of:

**NCLT, CHENNAI BENCH
Special Bench at Chennai**

Shri K. Anantha Padmanabha Swamy, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016 for 13th to 16th September, 2016 only.

By Order of the National Company Law Tribunal


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Chennai/ Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, MCA, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.